Annexure-7(Not Applicable)

Name of the corporate debtor:Veda Biofuel Limited Date of commencement of Liquidation: 26 May 2020.; List of creditors as on:.25 July 2020

List of operational creditors (Government dues)

(Amount in ₹)

Sl.No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that May be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	CENTRAL TAX(The Principal Commissioner of Central Tax)		22.O6.2020	8,71,06,543.00	8,71,06,543.00		NIL	NO		NIL	NIL	NIL	0	NIL
	TOTAL			**8,71,06,543.00**	**8,71,06,543.00**	**-**	**-**	**-**	**-**	**-**	**-**	**-**	**-**	**-**